## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/644/2017

NAME OF THE PETITIONER(S) : SAI MARKETING (A PARTNERSHIP FIRM)

NAME OF THE RESPONDENT(S) : INLAND FACILITIES MANAGEMENT PVT LTD

UNDER SECTION

: 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
10	APARAJITHA VISHWANATH	OPERATIONAL CREDITOR	Spacajithe Viluanati

## **ORDER**

Counsel for petitioner present. Heard. Order is reserved.

S Vijayaraghavan Member (Technical)

-89 r

K Anantha Padmanabha Swamy Member (Judicial)

bc